

enclosed space, etc. It is in pursuance of these recommendations that the scheme for model slaughter houses had been adumbrated in certain State plans.

श्री कछवाय : मैं जानना चाहता हूँ कि इन बूचड़खानों में कौन-कौन जाति के जानवर काटे जाते हैं ? उन में गायों की संख्या कितनी है और सुअरों की संख्या कितनी है ?

Shri A. M. Thomas: Animals which are generally being slaughtered.

श्री श्रींकार लाल बेरवा : संविधान के अनुसार और सन् १९५२ के निर्णय के अनुसार गोहत्या पर प्रतिबंध की दिशा में क्या प्रगति की गई है ?

अध्यक्ष महोदय : वह तो दूसरा सवाल है ।

श्री श्रींकार लाल बेरवा : अगर श्रीमान् जी यह दूसरा सवाल है तो फिर मैं यह जानना चाहूंगा कि क्या गवर्नमेंट होटलों के अलावा अन्य होटलों में यह गोमांस बेचा जाता है ?

अध्यक्ष महोदय : अब होटलों का इस सवाल से क्या ताल्लुक है ?

श्री प्रकाशवीर शस्त्री : क्या मैं जान सकता हूँ कि सरकार बूचड़खानों की संख्या जो इस देश में बढ़ाने जा रही है उस का कारण यह है कि देश में मांसाहार की प्रवृत्ति बढ़ रही है अथवा सरकार अन्न की खपत कम करने के लिए गौतम और गांधी के इस देश की जनता को मांसाहार का प्रोत्साहन देना चाहती है ?

Shri A. M. Thomas: There is no question of increasing the number of slaughter houses. The hon. Member would concede that humane conditions should be ensured before slaughtering animals and there should be hygienic handling of meat and that there should also be pre- and post-mortem inspection of animals. It is with a view to do all these, that this scheme is being implemented.

Shrimati Savitri Nigam: May I know whether the new slaughter house in Delhi had been completed as per the recommendations of that committee?

Shri A. M. Thomas: It is being held up.

श्री कछवाय : मैं जानना चाहता हूँ कि इन बूचड़खानों के अंदर कौन-कौन जाति के और कितने-कितने जानवर काटे जाते हैं और उन में गायों की संख्या कितनी है और सुअरों की संख्या कितनी है ।

Shri A. M. Thomas: I have already stated that they are the animals which are generally being slaughtered. For instance in certain States there is a ban on cow slaughter and there the cows would not be slaughtered.

Post Retirement Passes

+

*590. { **Shri Yashpal Singh:**
Shri But Singh:
Shri Narendra Singh
Maniḍa:
Shri P. K. Deo:

Will the Minister of Railways be pleased to state:

(a) whether all the employees of the Railways are entitled of post retirement passes valid for the whole of the country;

(b) whether the retired ex-B. L. Railway Company's employees have been given passes valid only for the B. L. Railway Sector of the Central Railway; and

(c) if so, the reasons therefor?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) Only those employees of Indian Railways who put in the prescribed minimum qualifying service are eligible to post-retirement complimentary passes available over Indian Railways.

(b) Yes, Sir.

(c) The retired staff of the ex-B. L. Railway Company enjoyed the pass privilege over that Railway only and

the same was permitted in respect of staff who retired before that Railway was taken over by Government.

श्री यशपाल सिंह : क्या उस रेलवे के रिटायर हुए कर्मचारियों की तरफ से गवर्नमेंट के पास कोई रिप्रेजेंटेशन आए हैं, जिनमें उन लोगों ने सरकार के इस फैसले के विरुद्ध प्रोटेस्ट किया है ? क्या सरकार उन को हिन्दुस्तान भर के लिए पास एलाऊ करने के सुझाव पर विचार कर रही है ?

श्री शाहनवाज खां : सरकार ने बहुत गौरो-खोज के साथ इस पर विचार किया है और सरकार का कोई इरादा नहीं है कि उनको सारे हिन्दुस्तान के लिए पास दिया जाये ।

श्री यशपाल सिंह : मैं यह जानना चाहता हूँ कि अकेले उस रेलवे के रिटायर्ड कर्मचारियों के साथ ही यह कार्रवाई हो रही है, जबकि बाकी रेलवे के रिटायर्ड कर्मचारियों को सारे हिन्दुस्तान के लिए पास दिया जाता है ।

श्री शाहनवाज खां : यह एक लाइट रेलवे है और गवर्नमेंट रेलवे के साथ मर्जर से पहले उन लोगों को सिर्फ उसी रेलवे का ही पास मिलता था । लिहाजा जो सहूलियत उनको फ़राम थी, वही हम उनको दे रहे हैं - उनका दायरा बर या कम करके नहीं दे रहे हैं ।

Shri Buta Singh: May I know whether similar concessions are contemplated for retired M.P.s also?

WRITTEN ANSWERS TO QUESTIONS

Training of Officials for Panchayati Raj

*581. **Shri Kajrolkar:** Will the Minister of Community Development and Co-operation be pleased to state:

(a) the progress made by the broad-based 47-member body set up

in June, 1962, to streamline the training of officials to meet the needs of Panchayati Raj;

(b) whether sufficient care is taken to see that rural officials properly guide the village leaders in implementing the agricultural and educational schemes; and

(c) if so, the details thereof?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy): (a) The National Council of Study & Research in Community Development set up in June, 1962, has so far held two meetings on 3rd July, 1962, and 20th March, 1963. A statement showing the important recommendations made at the meetings and action taken/proposed to be taken thereon by the Government of India is laid on the Table of the House. [Placed in Library, See No. LT-1031/63].

(b) Yes, Sir.

(c) A summary of the instructions issued to the State Governments is laid on the Table of the House. [Placed in Library, See No. LT-1032/63].

Parcels for Indian Prisoners in China

*591. **Shri D. D. Puri:** Will the Minister of Transport and Communications be pleased to state whether full postal concessions in regard to food parcels are available to the next of kin of Indian prisoners in China in accordance with the requirements of the Geneva Convention?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): The facility is not available at present. The question is, however, under consideration.

टेलीफोन का दूसरा कारखाना

५९२. **श्री भक्त दर्शन :** क्या परिवहन तथा संचार मन्त्री १० अगस्त, १९६२ के नारायणिक प्रश्न संख्या २१२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि